(To be published in Part-I Section - 2 of the Gazette of India)

Government of India
Ministry of Corporate Affairs

Shastri Bhawan, ‘A’ Wing, 5th Floor,
New Delhi, Dated: 7th April, 2017

NOTIFICATION

No. A-32011/11/2016-Ad.II………………… The President is pleased to appoint Sh. Narender Kumar Bhola, as Director General of Corporate Affairs in the Higher Administrative Grade of Indian Corporate Law Service in the Ministry of Corporate Affairs, Headquarters, New Delhi w.e.f. 03.04.2017 (F.N.).

(Ravi Vazirani)
Under Secretary to the Government of India

To

The Manager
Government of India Press,
Faridabad (Haryana) (with Hindi version)

Endt. No. A-32011/11/2016-Ad.II
New Delhi, Dated: 7th April, 2017

1. Sh. Narender Kumar Bhola, Director General of Corporate Affairs, MCA.
2. PS to CAM.
3. PS to MoS, Corporate Affairs.
4. PSO/PPS/PS to Secretary/AS/DGCoA/JS (GKs)/JS (B)/JS (K)/JS (AC)/EA.
5. All officers/Sections of MCA Hqrs.
6. All RDs/ROCs/OLS/ROC-cam-OLs.
7. CCI/SFIO/ICA.
8. PAO, MCA, New Delhi.
9. Secretary, DoPT [Kind attention: US (EO-SM.II)], w.r.t. letter No. 18/3/2017-EO (SM.II) dated 17.03.2017.
11. E-Gov. Cell for placing this on MCA site in employees’ corner (Promotion- HAG).

(Ravi Vazirani)
Under Secretary to the Government of India